

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +  
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. S. RAMAN, Sr. Adv.  
THIRIYAMBAT  
KANNATH

Counsel for  
R1



T. K. BHASKAR  
PRIYADARSHINI  
SHWETHA  
(CER 7H)

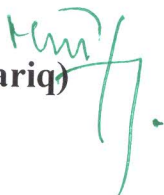
Counsel for  
Petitioners



**ORDER**

Ms N Priyadarshini, representing counsel for petitioners present. Shri P S Raman, senior counsel for R1 present. The matter is posted for final arguments.  
Put up on **16.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

